

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 104**

**IA No. 1459/ND/2021 in (IB)-567/ND/2020**

**IN THE MATTER OF:**

Radiance fluid handling equipments Pvt. ... Applicant  
Ltd.  
Vs.

Rdevis engineers Pvt.Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 09.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA No. 1459/ND/2021:**

Application filed by the Corporate Debtor for setting aside the ex parte order passed on 11.12.2020. The said application was listed on 25.03.2021 but none appeared on that date. Today also none appears. Application is dismissed. Main matter is already listed on 28.04.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH